

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA
UNSTARRED QUESTION NO. 3761
TO BE ANSWERED ON 03.04.2025**

GIG AND PLATFORM WORKERS ON e-SHRAM PORTAL

3761. DR. ANIL SUKHDEORAO BONDE:

SHRI MADAN RATHORE:

SHRI LAHAR SINGH SIROYA:

Will the Minister of Labour and Employment be pleased to state:

- (a) the number of gig and platform workers registered on the e-Shram portal;**
- (b) the timeline for completing issuance of Aadhaar-seeded e-Shram cards of workers registered on the e-Shram Portal;**
- (c) whether aggregators have registered their platform workers on the e-Shram portal;**
- (d) if so, the State-wise and Gender-wise details of the registrations; and**
- (e) the timeline for completing the registration of gig and platform workers on the e-Shram portal?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) to (e): The Ministry of Labour and Employment launched eShram portal (eshram.gov.in) on 26th August 2021 for creation of a comprehensive National Database of Unorganised Workers (NDUW) seeded with Aadhaar. eShram portal is meant to register and support the unorganised workers by providing them a Universal Account Number (UAN) on a self-declaration basis.

As on 27th March 2025, over 30.74 crore unorganised workers have already registered on eShram portal including over 1.05 Lakh gig and platform workers.

State-wise, gender-wise details of gig and platform workers registered on eShram portal is annexed.

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In keeping with the vision of the Budget Announcement on developing eShram as a One-Stop-Solution for unorganized workers to have access to various social security schemes, Ministry of Labour and Employment launched the eShram-“One-Stop-Solution” on 21st October 2024. eShram- “One-Stop-Solution” entails integration of different social security/ welfare schemes at single portal i.e. eShram. This enables unorganised workers registered on eShram to access social security schemes and see benefits availed by them so far, through eShram.

So far, thirteen (13) schemes of different Central Ministries/ Departments have already been integrated/ mapped with the eShram including Pradhan Mantri Street Vendors Atmanirbhar Nidhi (PMSVANidhi), Pradhan Mantri Suraksha Bima Yojana (PMSBY), Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY), National Family Benefit Scheme (NFBS), Mahatma Gandhi National Rural Employment Guarantee scheme (MGNREGS), Pradhan Mantri Awas Yojana – Gramin (PMAY-G), Ayushman Bharat – Pradhan Mantri Jan Arogya Yojana (AB-PMJAY), Pradhan Mantri Awas Yojana – Urban (PMAY-U) and Pradhan Mantri Matsya Sampada Yojana (PMMSY), Pradhan Mantri Kisan Maan Dhan Yojana (PM-KMY).

To enhance the accessibility of the eShram portal, the Ministry of Labour and Employment launched multilingual functionality on the eShram portal on 7th January 2025, using the Bhashini platform. This enhancement now allows workers to interact with eShram portal in 22 Indian languages, improving accessibility and promoting inclusivity for all.

To make eShram and associated services, readily available to unorganized workers, the Ministry of Labour & Employment launched the eShram mobile application on 24th February 2025. This application provides real-time access to welfare schemes integrated with eShram, significantly improving accessibility and convenience.

Through Platform Aggregator module, platform aggregator can verify/upload the platform workers data on eShram portal and apart from this aggregators have encouraged platform workers associated with them to register on eShram portal.

Registration on the eShram portal is an ongoing and continuous process and it is done on a voluntary basis.

Annexure referred to in reply to Part (a) to (e) of the Rajya Sabha Unstarred Question No. 3761 for 03.04.2025 regarding “Gig and platform workers on e-Shram portal”.

State/UTs wise and Gender-wise details of the gig and platform workers registered on eShram, as on 27th March, 2025 is as under:

S.No.	State/UTs Name	Male	Female	Others
1	Andaman And Nicobar Islands	21	11	
2	Andhra Pradesh	2,729	2,396	
3	Arunachal Pradesh	43	28	
4	Assam	5,387	5,422	1
5	Bihar	2,205	2,338	
6	Chandigarh	109	23	
7	Chhattisgarh	437	210	
8	Delhi	2,807	938	
9	Goa	83	21	
10	Gujarat	3,108	1,306	
11	Haryana	1,299	334	
12	Himachal Pradesh	104	158	
13	Jammu And Kashmir	326	160	
14	Jharkhand	981	543	1
15	Karnataka	4,115	1,220	
16	Kerala	974	203	
17	Ladakh	11	3	
18	Lakshadweep	1		
19	Madhya Pradesh	2,357	1,564	
20	Maharashtra	8,467	3,355	1
21	Manipur	28	29	
22	Meghalaya	71	36	
23	Mizoram	21	15	
24	Nagaland	24	11	
25	Odisha	876	277	
26	Puducherry	62	18	
27	Punjab	881	563	
28	Rajasthan	2,834	2,010	
29	Sikkim	29	13	
30	Tamil Nadu	3,100	1,733	3
31	Telangana	3,656	317	
32	The Dadra And Nagar Haveli And Daman And Diu	13	10	
33	Tripura	128	44	
34	Uttar Pradesh	4,788	1,636	
35	Uttarakhand	294	161	
36	West Bengal	14,313	12,058	
	Grand Total	66,682	39,164	6
